

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.123  
CP(CAA)/8(MP)2022  
in  
CA(CAA)/2(MP)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

3B Blackbio Biotech India Ltd  
& Kilpest India Ltd

.....Applicants

**Order delivered on 09/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Ms. Dharmishta N. Raval  
For the Respondent :

**ORDER**

The matter stands adjourned to 31.03.2023.

Sd/-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

Braj Mohan / Neeraj

Sd/-

**DR. MADAN B. GOSAVI  
MEMBER (JUDICIAL)**